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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

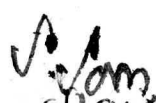
Dt. 29.9.2000

06. 11. 01. 2001

The learned counsel for respondent prays for time to file counter. Prayer allowed. Time granted till 25.10.2000 for counter.

Lawyer have abstained from court work. Adjourned to 14.02.2001 for filing of Counter. MA. 915/2000 to be over.


29/9/2000
REGISTRAR


Vice-Chairman
11/11

Member (J)

counter not

filed.

 24/11
Receives

7. 8.2.2001.

Dt. 25.10.2000

The learned Sr. S.C. he prays for time to file counter. Prayer allowed. Time granted till 8.11.2000 for counter.

Seen the MA filed by the 1d. counsel for the applicant stating that he does not want to pursue this. We have heard Mr. D.P. Shalawat and Mr. A.K. counsel for the applicant and Mr. A.K. Base, 1d. Sr. Sc. for the respondents. In view of the MA filed this OA is disposed of as not being pressed.

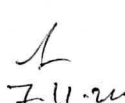

25/10/2000
REGISTRAR


Vice-Chairman

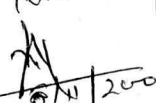
Member (J)

Counter not filed

for counter

 24.11.2000
Recd

8-11-2000
Sr. C.G. SC prays for time to file counter. Time granted till 20-11-2000 to file counter as instructed.


20/11/2000
REGISTRAR